

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:393  
ANSWERED ON:19.08.2003  
SWAJALDHARA SCHEME  
K.H. MUNIYAPPA;LAXMINARAYAN PANDEY

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government have provided funds under the Swajaldhara Scheme;
- (b) if so, the guidelines issued for utilisation of funds thereunder;
- (c) whether the Government propose to enhance the funds under the scheme;
- (d) if so, the details thereof;
- (e) whether any funds have been contributed for this project by the MPs from the MPLAD scheme;
- (f) if so, the details thereof, State - wise;
- (g) the number of the villages/schools whether the facilities of drinking water have been provided under the Swajaldhara Scheme so far, State - wise; and
- (h) the time by which the remaining villages/schools are likely to be provided this facility?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI KASHIRAM RANA)

(a) to (h) A statement is laid on the Table of the House.

STATEMENT AS REFERRED TO IN THE REPLY TO LOK SABHA STARRED QUESTION NO. 393 TO BE ANSWERED 19.8.2003.

(a) to (d) Yes Sir, Government have decided to scale up reforms in the Rural Water Supply Sector through Swajaldhara. Detailed Guidelines have been issued for implementation. Copies of Guidelines have also been sent to the Members of Parliament. Rs. 100 crore have been kept apart for release during the current year for the projects cleared under Swajaldhara during 2002-2003. During 2003-2004 an amount of Rs. 200.00 crore have been provided and allocated to different States for implementation of Swajaldhara Schemes. Since the Swajaldhara Schemes are based on demand generated among the Community, funds under the Scheme are enhanced as per the demand generated. Up to 20% of funds under the Accelerated Rural Water Supply Programme can be utilized for the reform projects.

(e) & (f) Contribution by the Community is the Central aspect of the reform process to ensure that a sense of ownership is inculcated amongst the people, facilitating their involvement in the implementation and upkeep of the schemes. As such contribution from the Members of Parliament Local Area Development scheme is not envisaged as a substitute of community contribution under the Swajaldhara Guidelines issued on 13th June, 2003.

(g) & (h) Funds have been released in respect of 2363 Swajaldhara proposals sanctioned by the Government of India in 2002-2003 relating to supply of water to villages/schools. It is proposed to cover all the rural habitations and all schools with safe drinking water facility by 31st March, 2004 and 31st March, 2005 respectively.